NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **29.09.2022** (THURSDAY) CHENNAI BENCH (VIRTUAL MODE)

11.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.	Case No.	Name of the parties	Counsel for	Counsel for
No.			Appellants	Respondents
1.	Comp App (AT)(CH) (INS) No.306/ 2022	S Gopi Vs Empee Distilleries Ltd& 20rs	Ms. S. Shanmitha	Ms. Savitha for R2 Mr. Avinash Krishnan Ravi for R3

Copy to:

By the order of Hon'ble Member (J) (Chennai Bench)

1. Notice Board

2. Website: <u>www.nclat.nic.in</u>

For Assistance,

1. For VC Link – vcnclatchennai5@gmail.com